NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/77/(IB)/2017

NAME OF THE PETITIONER(S)

: METAL GEMS

NAME OF THE RESPONDENT(S)

: SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Kantha eurana

M. KAVIYAR ASI

Resolution Profesional Respondent's coursel

ORDER

RP in person present. Counsel for the Corporate Debtor present. It has been submitted by the Corporate Debtor that time be granted for making payment of the remuneration to the RP. At request, time is enlarged with the direction that the payment shall be made before next date of hearing, failing which an appropriate order will be passed. Put up on 19.01.2018 at 10.30 A.M.

> -50 -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)